

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.126 - C.P.(IB)/241(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Piramal Capital & Housing Finance Ltd
(Erstwhile Dewan Housing Finance Corporation Ltd)

.....Applicant

V/s

.....Respondent

Sandeep Bhikubhai Padsala

Order delivered on: 17/05/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Nikalje, Adv.

For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is to hold another bench in post-lunch session, matter stands adjourn to 09.08.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

Anuj